Written Answers to

the 10th G-20 Summit held in Antalya, Turkey on 15-16 November, 2015. A Leaders' Communique and a standalone statement on the Fight Against Terrorism were adopted at the Summit.

The Leaders' Communique calls for promotion of quality jobs, better integration of youth in the labour markets, commitment to strengthen efforts to promote and provide assistance to refugees and displaced persons, participation of SMEs in global value chains, commitment to reduce global average remittance costs, investments into agriculture, commitment to reduce food losses and waste and pays particular attention to small farmers, rural women and youth. Refugee crisis and security in use of Information and Communication Technologies also figure in the Leaders' Communique.

The Statement on Fight Against Terrorism unequivocally condemns all acts, methods and practices of terrorism and reaffirms that terrorism should not be associated with any religion, nationality, civilization or ethnic group. Centrality of United Nation's role in the fight against terrorism is also recognized in the statement. It stresses enhanced cooperation in exchange of information and freezing of terrorist assets, criminalization of terrorist financing and swift implementation of Financial Action Task Force (FATF) standards in order to strengthen the combating of terrorism financing. The statement also emphasises that terrorism cannot and should not be associated with any religion, nationality, civilization or ethnic group. It expresses agreement of the G-20 to work together for strengthening global aviation security.

(b) In his intervention on Terrorism, Prime Minister made strong pitch for deepening of cooperation against terrorism. He urged adoption of a Comprehensive Convention on International Terrorism without any delay. He called for vigorous efforts to prevent supply of arms to terrorists, disrupt terrorist movements, and curb and criminalize terror financing. He also stressed mutual assistance in minimizing use of internet and social media for terrorist activities. He emphasized the need to delink terror and religion and work together to counter radicalization. Prime Minister underscored the need to involve religious leaders, thinkers and opinion makers for a social movement against extremism, particularly addressed to the youth. Prime Minister also drew attention to the importance to promote broader peace and stability in West Asia and Africa.

National policy on capital goods

512. SHRI MOHD. ALI KHAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government in consultation with industry association and bodies has

drafted a National Policy on Capital Goods, which has been envisaged to unlock the potential in the sector and establish India as a global manufacturing powerhouse; and

(b) if so, the details thereof and the present status thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) and (b) Yes, Sir. A draft has been prepared by the Department of Heavy Industry (DHI)-Confederation of Indian Industry (CII) Joint Task Force on Capital Goods and Engineering (JTF). The Draft National Policy on Capital Goods has suggested policies and measures to unlock the potential of the Sector and establish India as a globally significant manufacturer of capital goods. The draft Policy has been posted on the website of the Department of Heavy Industry: dhi.nic.in under the Head: Announcements > Notifications > Draft National Policy on Capital Goods. http://dhi.nic.in/writereaddata/UploadFile/DraftPaperNationalPolicyCapital.pdf

States participation in "Housing for all" Mission

513. SHRI A.W. RABI BERNARD:

SHRI D. KUPENDRA REDDY:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) how many States have signed MoU with the Ministry for "Housing for all" Mission in urban areas of their States and if so, the details thereof;
 - (b) whether these States have agreed to implement six mandatory norms; and
- (c) how many cities and towns in these States have been identified for building houses for urban poor and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) and (b) As on 30.11.2015, 22 States have signed Memorandum of Agreement (MoA) by agreeing to implement the six mandatory conditions under Pradhan Mantri Awas Yojana (PMAY) (Urban). List of States is given in the Statement-I (*See* below).

(c) As on 30.11.2015, 1046 Cities have been selected in 22 States under Pradhan Mantri Awas Yojana (PMAY) (Urban). State-wise list is given in the Statement-II.